

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-26-2020.

Nelson D'Mello & anr.

... Applicants.

Versus

State of Goa & anr.

... Respondents.

Shri Ryan Menezes, Advocate for the Applicants.

Ms. Maria Correia, Addl. Government Advocate for the Respondent
Nos. 1 and 2.

Coram : Nutan D. Sardesai. J.

Dated :05th June, 2020

P.C.:

Ms. Maria Correia, learned Addl. Government Advocate for the respondent nos.1 and 2 submits that she has no objection to the amendment which is in the nature of a typographical correction. In view thereof, and considering the nature of the amendment which is purely technical in nature, the same is granted. The applicant shall carry out the amendment within a

week from today.

2. The application stands disposed off.
3. The order dated 02.06.2020 in C.A.no.46/2020 be read accordingly with the amended number of the proceedings.

Nutan D. Sardesai, J.

MF/-